List. Both the Central and the State Governments are empowered to enact labour legislations. Enforcement of the provisions of various labour laws has been prescribed under provisions of the relevant Acts and is secured at two levels. While in the Central Sphere, the enforcement is secured through the officers of the Central Government. The compliance in the State sphere is ensured through the State enforcement machinery. The officers of these machineries are appointed as Inspectors under the provisions of the Acts. They conduct regular Inspections and in the event of detection of any case of violations of the provisions of the labour enactments, they direct the employers to take remedial actions. In case of non-compliance of such directions, there are the provisions of prosecutions in the Acts against the defaulting employers. In addition, special inspection drives are also undertaken for ensuring effective implementation of these Acts.

(b) and (c) Reforms in Labour Laws is a continuous process and Government continues with this process in consultation with the stake holders to ameliorate the lot of labour community. Government also advises the State Government also advises the State Governments from time to time to strengthen their enforcement machinery to implement the existing laws effectively.

## Uniform vehicle tax regime

1474. SHRI PARSHOTTAM KHODABHAI RUPALA: SHRI BHARATSINH PRABHATSINH PARMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state the steps taken by Government to abolish different vehicle tax regime of different States and to implement uniform vehicle tax regime?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO S. KHANDELA): Taxation on motor vehicles is a State subject in terms of the Constitution of India. However, the issue of rationalization of taxes on motor vehicles has been taken up with the State from time to time including in the meeting of the Transport Development Council, the apex body to recommend policy changes for road transport sector.

## Road network in the country

†1475. SHRI RAVI SHANKAR PRASAD: SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that the road network in the country is second largest in the world;
- (b) if so, the details thereof and whether total length of road network in the country is 33,20,410 kilometer;
  - (c) if not, the total length of road network;

 $<sup>\</sup>dagger\textsc{Original}$  notice of the question was received in Hindi.